

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
KULGAM

To
Registrar Computers
Hon'ble High Court of J & K,
Srinagar.

Dated:- 25-09-2020

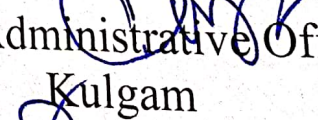
No:- 462 /PDJ/Kgm.

Sub:- Issues pertaining to the data on the NJDG.

In reference to your communication no 1291/CPC/K dated 23-09-2020 regarding the subject cited above, the case which has been fixed inadvertently on 06-09-2020 (Sunday). The mode adopted in informing the concerned parties with new date is as under:

S NO.	Title of the case	Next date of hearing	Mode of information to the parties
1.	Mst Zaina & ors V/S Gh Hassan Lone and ors.	23-10-2020	Ld. Counsel were informed telephonically

Yours faithfully


Chief Administrative Officer
Kulgam